

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.54/7/AMR/2019	IA(IBC)/41/2022	7 of IBC	Reliance Commercial Finance Ltd Vs Smilecare Multi Speciality Hospitals India Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/41/2022:

None appears for the employees. The Counsel for the Liquidator filed report stating that salaries are paid to all the employees as per the order dated 18.11.2022. Recording the said submission, this application is closed.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**